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ITEM NO.57

REGISTRAR COURT. 1 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8649/2015
SAURABH MISHRA Petitioner(s)

VERSUS

STATE OF U.P. Respondent(s)
(with appln. (s) for impleadment and interim relief and office
report)

WITH

SLP(Crl) No. 8671/2015

(With appln.(s) for impleadment and Interim Relief and Office
Report)

Date : 29/01/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr Vishwajit Singh, Adv.

M/s Vidhi International,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Last opportunity of two weeks is granted for filing
affidavit of service of sole respondent.

Ld. Counsel, Ms Supriya Juneja submits that she has
already filed an application for impleadment of party.
Registry to verify and submit report.

List again on 18.3.2016.

(PAWAN DEV KOTWAL)

Registrar